

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 459**  
**ANSWERED ON 09.12.2022**

**K-RAIL PROJECT IN KERALA**

459. SHRI ELAMARAM KAREEM :

Will the Minister of RAILWAYS be pleased to state:

- (a) in what way the Semi High Speed Rail project of Kerala State, K-Rail will help the people of the State and the overall development of the State;
- (b) whether there is a delay in providing timely approval for this project by the Union Government, if so, the reasons therefor, if not, the status of approval of this project; and
- (c) whether Government has received the reports of different agencies on the project, if so, by when the approval for the same can be expected?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): SilverLine (Semi High Speed Rail) of Kerala will connect Northern part to Southern part (Kasargod to Thiruvananthapuram) of Kerala. After survey, Kerala Rail Development Corporation Limited (KRDCL) has submitted Detailed Project Report (DPR) to Ministry of Railways (MoR). DPR is under examination in Ministry of Railways. Sufficient details for technical feasibility are not available in the DPR. Therefore, KRDCL has been advised to provide detailed technical documents such as alignment plan, particulars of railway land and private land, crossings over existing railway network, duly depicting affected railway asset through Zonal Railway for detailed examination of the project and to arrive at conclusion about feasibility of project, which is awaited from KRDCL.

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